## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.32/(MAH)/2015 CA No. 135/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2017

NAME OF THE PARTIES:

Mr. Suyash Traders

V/s.

M/s. Maneklal Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

NAME

SIGNATURE

MS-VEENA ADVAM WIDT MS PRONAM GANDHARNA for Rep No 2

ADVOCATE

## **ORDER**

## CA. No. 135/15 in CP No. 32/58-59,397-398/CLB/MB/MAH/2015

- None for the Petitioner. The Learned Representative of the 1. Respondents is present.
- At the request of the Learned Counsel list this matter on 13.02.2017 2. Interim Order to continue till the next date of hearing.

Sd/-

B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

Dated: 03.02.2017.